

(2023) 01 DEL CK 0092

In the Delhi High Court

Case No : Civil Writ Petition No. 17675 Of 2022

Romesh Singh

APPELLANT

Vs

Union Of India And Ors.

RESPONDENT

Date of Decision : 19-01-2023

Acts Referred:

Citation : (2023) 01 DEL CK 0092

Hon'ble Judges : Suresh Kumar Kait, J;Neena Bansal Krishna, J

Bench : Division Bench

Advocate : Abhay Kumar Bhargava, Satyaarth B. Sinha, Anshuman, Hemendra Singh

Final Decision : Disposed Of

Judgement

1. Present petition has been filed seeking directions to the respondents to adjudicate the representation dated 13.11.2022 preferred before the Director General, BSF in a time bound manner.
2. Mr.Anshuman, learned Senior Panel Counsel appears on advance notice and has assured this Court that representation dated 13.11.2022 filed by the petitioner shall be decided within six weeks with a reasoned order.
3. In view of above, we hereby dispose of the present petition by giving direction to the respondents to decide a representation dated 13.11.2022 filed by the petitioner within six weeks.
4. Needless to state that if the petitioner is still aggrieved, he may challenge the same before the appropriate forum.